

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:397

ANSWERED ON:09.08.2012

ALLOCATION OF KEROSENE

Choudhary Shri Harish; Kanubhai Patel Jayshreeben; Naranbhai Shri Kachhadia; Singh Shri Ijyaraj ; Veljibhai Jat Poonamben

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has devised the policy for allocation of Public Distribution System (PDS) kerosene to States;
- (b) when was the aforesaid policy formulated and announced and whether the aforesaid policy accounts for LPG coverage and population of the State;
- (c) the allocation of Kerosene and the per capita availability of SKO during the years 2010-11 and 2011-12, State/UT-wise; and
- (d) the reasons for variation in per capita availability of PDS SKO among various States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

- (a) & (b): Allocation of Public Distribution System (PDS) Kerosene to States/Union Territories (UTs) is being made on the basis of subsisting allocations which are broadly modified taking into consideration coverage of LPG, national average of per capita allocation of PDS kerosene for states/UTs (other than states in the North East, island territories and J&K in view of the logistic constraints). Further, such quantity of the quota that remained unlifted by the States/UTs within the stipulated period is reduced from the allocation for the following year.
- (c): State-wise details of allocation of PDS Kerosene and per capita allocation of PDS Kerosene during 2010-11 and 2011-12 are annexed.
- (d): Historical allocations of PDS Kerosene made in the past and other factors inter alia, LPG coverage adjustments have a bearing on the Per Capita availability of PDS Kerosene in States/UTs. The scale of SKO distribution is decided by the State Governments.